

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017 AT 10.30 AM

CP(IB) No.187/9/HDB//2017
Sujana Universal Industries Limited
Minera Steel & Powers Pvt Limited
Sujana Universal Industries Limited
9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.V. Ratop Chuna	Adusate	pratap andali	~ A.
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Pl.S. Slimmasa.	Ad nocate	-K-Parikshilh @-Notmosl.	Parikshih
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Heard Mr.M.V.Pratap Kumar, learned counsel for the Petitioner and Mr.S.Srinivasa Iyangar, learned counsel for the Respondent.

Post the case on 07.12.2017.

Member (Technical)

Member (Judicial)